

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:3

ANSWERED ON:19.11.2009

REVIVAL OF NTC MILLS

Hamsrajbhai Shri Radadiya Vitthalbhai ;Vasava Shri Mansukhbhai D.

Will the Minister of TEXTILES be pleased to state:

- (a) whether the revival plan for the National Textile Corporation (NTC) as approved by the Board of Industrial and Financial Restructuring (BIFR) has since been implemented;
- (b) if so, the details thereof;
- (c) the reasons, if any, for the delay in the implementation of the revival plan; and
- (d) the further action proposed in this regard?

Answer

MINISTER OF TEXTILES(SHRI DAYANIDHI MARAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 3 TO BE ANSWERED ON 19.11.2009

(a) & (b): The scheme for revival of National Textile corporation Ltd. (NTC) was approved by the Board for Industrial and Financial Reconstruction (BIFR) in the year 2002, and modified in the years 2006 and 2008. The scheme is currently under implementation. The present status of implementation of the scheme is given in the Annexure.

(c) & (d): The Revival Scheme is self-financing and mainly depends on generation of resources through sale of surplus land of NTC, as envisaged in the scheme. Sale of surplus land requires permission from various State Governments. Implementation of the scheme has been delayed mainly due to delay in receipt of such permissions and partly due to delay in getting formal approval under the Industrial Disputes Act for closure of unviable mills, retirement of workers in these mills under the Modified Voluntary Retirement Scheme (MVRS) etc. The recent recession in real estate market has also adversely affected the sale of land, thus delaying the implementation schedule. Proposal for extension of the implementation period is in process for seeking approval of Government/BIFR.